

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **24.04.2024** THROUGH VIDEO CONFERENCE

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)  
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Application No	:	CA(CAA)/37(CHE)/2023
Petition No	:	CP(CAA)/58(CHE)/2023
Name of Petitioner	:	
&	:	Amay Knitwear and
Name of Respondent	:	Fashion marketing Pvt Ltd and Others
Section	:	Sec 230-232 of CA, 2013

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**ORDER**

Present: Mr. A.G.Sathyanarayana, Ld. Counsel for Applicant.  
Mr. Avinash Krishnan Ravi, Ld. Counsel for RD.  
Mr. B.Palani along with Ld. Counsel Ms. G.Sreekumari for OL.

OL and RD reports are on record.

Today, the Applicant has filed an affidavit complying the objections raised in the reports.

Ld. Counsel for OL seeks and is given time to go through the affidavit.

List the application on **08.05.2024** for arguments.

**-sd-**

**[VENKATARAMAN SUBRAMANIAM]  
MEMBER (TECHNICAL)**

MS

**-sd-**

**[SANJIV JAIN]  
MEMBER (JUDICIAL)**